

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 116 OF 2012**

**Dated : 10<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Nabha Power Ltd. & Anr. .... Appellant(s)**

**Versus**

**Punjab State Power Corporation Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Sitesh Mukherjee**  
**Mr. Aniket Prasoon**  
**Mrs. Kanika Chugh**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran**  
**Mr. Anand K. Ganesan**  
**Ms. Swagatika Sahoo**  
**Mr. Sakesh Kumar for R.2**

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **1.5.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ak/vt